

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 556
TO BE ANSWERED ON 19.12.2017**

WELFARE OF SENIOR CITIZENS

556. SHRI OM BIRLA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of cases relating to welfare of senior citizens and parents which has been taken up by the various tribunals formed under Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (b) whether some States have not constituted district tribunals under the said Act;
- (c) if so, the details thereof and the reasons therefor, State-wise;
- (d) whether there has been a shortage of adjudicators in the tribunals set up under Maintenance and Welfare of Parents and Senior Citizens Act, 2007; and
- (e) if so, the details thereof along with the measures taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): As per the Maintenance and Welfare of Parents and Senior Citizens Act, 2007, the State Governments/UT Administrations shall constitute Tribunals for adjudicating, deciding and hearing of appeal upon the order for maintenance. The Central Government collates Quarterly Report on number of claims instituted and disposed off in such Tribunals. As per the information provided by the State Governments/UT Administrations, detail of claims instituted and disposed off in various Tribunals till September 2017 is at **Annexure-I**.

(b)&(c): No, Madam. As per the information provided by the State Governments/UT Administrations, all State Governments/UT Administrations have constituted District Tribunals. Details at **Annexure-II**.

(d) & (e): The Tribunals, constituted under the Act, are under the purview of the State Governments/UT Administrations. Shortage of adjudicators have not been informed by any of the State Governments/UT Administrations to this Ministry so far.

Institution, Disposal & Pendency of Claims in the Maintenance Tribunals

S.No	State/UTs	Number of claims in Maintenance Tribunals						Pending at the end of the year
		Pending at the beginning	Instituted during the year	Disposed-off during the year			Total	
				Settled through conciliation officers	No. of claims awarded by the Tribunal	No. of claims rejected by the Tribunal		
1.	Arunachal P.	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2.	Chhattisgarh	03	Nil	02	Nil	Nil	02	01
3.	Goa	07	02	04	Nil	01	05	04
4.	Gujarat	164	65	16	75	07	98	131
5.	Maharashtra	28	49	21	16	03	40	37
6.	Meghalaya	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7.	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8.	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9.	Odisha	47	35	19	2	Nil	21	61
10.	Punjab	434	319	167	89	18	274	479
11.	Sikkim	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12.	Telangana	13	20	1	15	Nil	16	17
13.	Tripura	03	08	01	02	Nil	03	08
14.	Uttarakhand	Nil	08	Nil	03	02	05	03
15.	A & N Islands	Nil	01	Nil	Nil	Nil	Nil	01
16.	D & N Haveli	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17.	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18.	NCT of Delhi	195	270	54	133	35	222	243
19.	Chandigarh	02	08	03	01	04	08	02

Institution, Disposal & Pendency of Appeals in the Appellate Tribunals

S.No.	State/UT	Number of Appeals in Appellate Tribunals			
		Pending at the beginning	Instituted during the year	Disposed-off during the year	Pending at the end of the year
1.	Arunachal P.	Nil	Nil	Nil	Nil
2.	Goa	01	01	Nil	02
3.	Gujarat	16	24	21	19
4.	Maharashtra	22	18	20	20
5.	Meghalaya	Nil	Nil	Nil	Nil
6.	Mizoram	Nil	Nil	Nil	Nil
7.	Tripura	Nil	Nil	Nil	Nil
8.	Punjab	23	04	06	21
9.	Sikkim	Nil	Nil	Nil	Nil
10.	Chandigarh	42	32	55	19
11.	D & N Haveli	Nil	Nil	Nil	Nil

**Status Report on the Implementation of
The Maintenance and Welfare of Parents and Senior Citizens Act, 2007**

S.N	Name of State/UT	Date of Notification of Act	Appointed date of enforcement of Act in State/UT	Date of Notification of Rules	Date of Notification of Maintenance Officer	Date of Notification of Maintenance Tribunal	Date of Notification of Appellate Tribunal
1.	Andhra P.	22.04.2008	28.04.2008	28.12.2011	Action taken	19.08.2008	19.08.2008
2.	Bihar	28.09.2011	19.10.2011	07.09.2012	09.11.2011	09.11.2011	09.11.2011
3.	Chhattisgarh	26.09.2008	26.09.2008	07.05.2010	24.01.2009	24.01.2009	24.01.2009
4.	Goa	23.09.2008	01.10.2008	01.10.2009	24.09.2009	24.09.2009	24.09.2009
5.	Gujarat	07.10.2008	07.10.2008	19.05.2009	19.05.2009	19.05.2009	19.05.2009
6.	Haryana	22.10.2008	22.10.2008	19.06.2009	28.08.2009	23.11.2010	23.11.2010
7.	Himachal P.	The State has its own Act					
8.	J& Kashmir	Act not applicable					
9.	Jharkhand	12.04.2008	01.04.2008	2014	14.02.2009	14.02.2009	14.02.2009
10.	Karnataka	27.03.2008	01.04.2008	19.11.2009	13.09.2010	19.02.2009	19.02.2009
11.	Kerala	24.09.2008	24.09.2008	28.08.2009	17.08.2009	17.08.2009	17.08.2009
12.	Madhya P.	23.08.2008	23.08.2008	02.07.2009	02.07.2009	02.07.2009	02.07.2009
13.	Maharashtra	27.02.2009	01.03.2009	23.06.2010	04.05.2010	04.05.2010	28-9-2010
14.	Odisha	20.09.2008	01.10.2008	24.09.2009	01.10.2009	01.10.2009	01.10.2009
15.	Punjab	15.07.2008	15.07.2008	17.10.2012	27.08.2008	27.08.2008	27.08.2008
16.	Rajasthan	31.07.2008	01.08.2008	18.06.2010	19.09.2008	19.09.2008	19.09.2008
17.	Tamil Nadu	29.09.2008	29.09.2008	31.12.2009	31.12.2009	31.12.2009	31.12.2009
18.	Telangana	22.04.2008	28.04.2008	28.12.2011	Action taken	19.08.2008	19.08.2008
19.	Uttar P.	25.09.2012	25.09.2012	24.02.2014	31.10.2014	20.10.2014	20.10.2014
20.	Uttarakhand	11.11.2008	01.11.2008	19.12.2011	07.08.2014	07.08.2012	07.08.2012
21.	West Bengal	05.12.2008	05.12.2008	12.01.2009	20.01.2009	20.01.2009	20.01.2009
North-eastern States:							
21.	Meghalaya	22.06.2012	22.06.2012	2012	25.09.2012	08.05.2014	08.05.2014
22.	Sikkim	27.07.2009	01.02.2012	20.09.2014	18.12.2011	18.12.2011	18.12.2011
23.	Tripura	14.08.2008	15.08.2008	22.08.2008	15.12.2008	15.08.2008	15.08.2008
24.	Assam	04.10.2008	04.10.2008	27.09.2012	02.08.2008	02.08.2008	02.08.2008
25.	Manipur	29.10.2009	30.10.2009	02.12.2011	06.07.2012	06.07.2012	14.09.2012
26.	Mizoram	29.12.2008	01.01.2009	09.07.2014	01.12.2014	01.12.2014	01.12.2014
27.	Nagaland	22.04.2008	22.04.2008	•	07.02.2014	07.02.2014	07.02.2014
28.	Arunachal P.	08.08.2008	06.08.2008	•	19.06.2012	19.06.2012	19.06.2012
Union Territories:							
29.	A& N Island	21.05.2008	21.05.2008	29.02.2012	04.03.2010	04.03.2010	04.03.2010
30.	Chandigarh	21.10.2008	22.10.2008	12.08.2009	17.04.2012	22.12.2008	22.12.2008
31.	D& N Haveli	17.09.2008	17.09.2008	06.05.2010	07.04.2010	07.04.2010	07.04.2010
32.	Daman & Diu	17.09.2008	17.09.2008	04.05.2010	07.04.2010	07.04.2010	07.04.2010
S.N	Name of State/UT	Date of Notification of Act	Appointed date of enforcement of Act in State/UT	Date of Notification of Rules	Date of Notification of Maintenance Officer	Date of Notification of Maintenance Tribunal	Date of Notification of Appellate Tribunal
33.	Delhi	08.09.2008	01.09.2008	30.06.2009	01.10.2009	01.10.2009	11.02.2011
34.	Lakshadweep	25.10.2008	22.09.2008	16.03.2015	16.03.2015	16.03.2015	16.03.2015
35.	Puducherry	31.10.2008	01.11.2008	27.10.2011	27.10.2011	27.10.2011	27.10.2011

• Action pending